

ITEM NO.802

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 13381/1984

M.C. MEHTA

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 11-11-2025 This matter was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

Counsel for parties

Mr. Adarsh Tripathi, Adv.

Mr. Vivek Gupta, Adv.

UPON being mentioned the Court made the following
O R D E R

I.A. NO.38664/2025 IN W.P.(C) NO. 13381/1984

List on 12.11.2025.

I.A. NO.286694-95/20254 IN W.P.(C) NO. 13381/1984

This application was orally mentioned today.

List on 12.11.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR